

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-123/2003/9767/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Mallika Dutta,  
Principal Judge,  
Family Court, Nalbari.

Dated Guwahati the 24<sup>th</sup> September, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No.FC.NLB/08/2019/6436 dtd. 13.09.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 14.09.2024 till the morning of 17.09.2024**, has been granted. The next senior most Judicial officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-123/2003/9768/A, dated , 24-09-24**  
Copy to.

*1.* The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**

*Pruthi*